

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No. 4151/2026

[Arising out of impugned final judgment and order dated 31-10-2023 in SPLA No. 619/2018 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

JAYL SINGH

Petitioner(s)

VERSUS

STATE OF U.P & ORS.

Respondent(s)

(IA No. 34920/2026 - CONDONATION OF DELAY IN FILING and IA No. 34922/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 34923/2026 - EXEMPTION FROM FILING O.T. and IA No. 34919/2026 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 09-02-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Petitioner(s) :

Mr. Siddhartha Iyer, AOR
Ms. Srishti Ghoshal, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

- 1) Permission to file special leave petition is granted.
- 2) Issue notice on the application seeking condonation of delay as well as in the special leave petition.
- 3) Tag with SLP (C)No. 29235 of 2025.

(NIDHI AHUJA)
DEPUTY REGISTRAR

(MANOJ KUMAR)
COURT MASTER (NSH)